

**Annual Report and Review by the Government of the working of the Kudremukh Iron Ore Company Ltd. Bangalore for the year 1996-97**

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : Sir, I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:
  - (i) Review by the Government of the working of the Kudremukh Iron Ore Company Limited, Bangalore, for the year 1996-97.
  - (ii) Annual report of the Kudremukh Iron Ore Company Limited, Bangalore, for the year 1996-97, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 2371/97]

**Statement regarding review by the Government of the working of the Indian Airlines Ltd. New Delhi for 1995-96**

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM): Sir, I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956 :
  - (i) Statement regarding Review by the Government of the working of the Indian Airlines Limited, New Delhi, for the year 1995-96.
  - (ii) Annual Report of the Indian Airlines Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 2372/97]

**Explanatory Statement giving reasons for Immediate Legislation by the Income-Tax (Amendment) Ordinance, 1997**

THE MINISTER OF TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SRIKANTA JENA): Sir, on behalf of Shri P. Chidambaram, I beg to lay on the Table an explanatory Statement (Hindi and English versions) giving reasons for immediate legislation by the Income-Tax (Amendment) Ordinance, 1997, under rule 71(2) of the Rules of Procedure and Conduct of Business in Lok Sabha.

[Placed in Library. See No. LT 2375/97]

**Annual Report and Statement showing Review by the Government of the working of the Broadcast Engineering Consultants India Ltd. Noida for 1995-96**

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY): Sir, I beg to lay on the Table:

(1) A copy each of following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (i) Statement regarding review by the Government of the working of the Broadcasting Engineering Consultants India Limited, Noida, for the year 1995-96.
- (ii) Annual Report of the Broadcasting Engineering Consultants India Limited, Noida, for the year 1995-96, alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 2375-A/97]

**Notifications under Agricultural Produce (Grading and Marking) Act, 1937**

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : Sir, I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 3 of the Agricultural Produce (Grading and Marking) Act, 1937:

- (i) The Guavas Grading and marking rules, 1996 published in Notification No.G.S.R. 82 in Gazette of India dated the 8th February, 1997.
- (ii) The Cocoa Beans Grading and Marking Rules, 1996 published in Notification No. G.S.R. 184 in Gazette of India dated the 5th April 1997.

[Placed in Library. See No. LT 2376/97]

**Notification under Apprentices Act, 1961**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI): Sir, on behalf of Shri M.P.Veerendra Kumar, I beg to lay on the Table :

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 37 of the Apprentices Act, 1961 :

- (i) The Apprenticeship (Amendment) Rules, 1997 published in Notification No.G.S.R. 269 in Gazette of India dated the 21st June, 1997.